

3-10-18

plaintiff side is absent without step.  
Personal CR.  
Fixing 31-10-18 for %

Q

Munsiff  
Baksa

31-10-18

plaintiff is absent without step.  
Personal CR reveals that  
the plaintiff was remained  
absent without step on last  
fixed date also.

Hence, this case is dismissed  
for default.

Q  
Munsiff  
Baksa